

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:859  
ANSWERED ON:24.11.2009  
BLOCKING OF NHs BY AGITATORS  
Yadav Shri Ranjan Prasad

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether several incidents of blocking of National Highways by agitators have been reported;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise and NH-wise;
- (c) the action taken by the Government in this regard during the above period State-wise and project-wise;
- (d) the details of legal provisions to deal with such situations; and
- (e) the steps taken/proposed to be taken by the Government to make such legal provisions more deterrent and to ensure free flow of traffic on the National Highways?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) to (e) There have been instances of the blocking of National Highways by agitators to draw the attention and for redressal of various grievances. Such situations, being essentially law and order problems, are dealt with by the local law and order authorities within the existing available legal frame work which is considered adequate. Record of such incidents is not maintained.